

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1167
ANSWERED ON:29.07.2003
CEASEFIRE AGREEMENT WITH BODO
JAYANTA RONGPI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether UPDS and DHD, the two militant organisations who are under ceasefire agreement with the Government have opposed the clause 8 of the MOS signed between Government, State Government and BLT;
- (b) if so, whether the issue was raised by UPDS and DHD during their recent talks with the Union Government;
- (c) if so, the reaction of the Government thereto; and
- (d) the name of the other organisations/Groups who opposed the said MOS?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

- (a): Representation has been received from United Peoples` Democratic Solidarity (UPDS) demanding removal of clause 8 of the Memorandum of Settlement (MoS) However, no representation on this issue has been received from Dima Haram Daogah (DHD).
- (b): It is not in public interest to disclose the details of the discussions held with UPDS and DHD.
- (c): Views of the UPDS have been taken note of.
- (d): The MoS signed with BLT has been widely welcomed.